

THE HIGH COURT OF MEGHALAYA **SHILLONG**

NOTIFICATION **Dated 11th February, 2022**

No. HCM.II/184/2015-Estt/ :296 For better administration of justice, the High Court of Meghalaya, is pleased to transfer and post the following Judicial Officers as under:-

Sl. No.	Name of Judicial Officer	Present Posting	Transferred and posted as	Handover charge to/ vacant
1.	Smti. K. Evangeline Rymbai. Judicial Magistrate First Class.	Judicial Magistrate First Class, Amlarem Sub-division, Amlarem, West Jaintia Hills District.	Judicial Magistrate First Class, East Khasi Hills District, Shillong.	Miss. Bandarisha Kharlukhi, Judicial Magistrate First Class, West Jaintia Hills District who will take additional charge of the Court of Amlarem Sub-division, Amlarem.

The aforementioned Judicial Officers are to take charge/handover on or before **17th February, 2022.**

By order,


REGISTRAR (JUDICIAL SERVICE)

Memo No. HCM.II/184/2015-Estt/ 296-A Dated Shillong 11th February, 2022

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
5. PA to Registrar General, High Court of Meghalaya.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Director, Meghalaya State Judicial Academy, Shillong.
8. The District & Sessions Judge, Shillong/Jowai.
9. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
10. All concerned Judicial Officers for kind information and necessary action.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.

13. The Treasury Officer, Shillong/Jowai for information and necessary action.

✓ 14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

15. Office File.



REGISTRAR (JUDICIAL SERVICE)